

Reminder

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 99/MP/2016

Dated: 30.11.2016

To

Shri A.K. Pandey
Chief Engineer (Comml.),
NHPC Limited,
NHPC Office Complex, Sector-33,
Faridabad (Haryana) - 121003

Subject: Application under Regulation 15(1) of CERC (Terms and Conditions of Tariff) Regulations, 2014 for approval of Renovation and Modernization (R&M) of 105 MW Loktak Power Station in the State of Manipur.

Sir,

I am directed to refer to this Commission's letter dated 15.6.2016 seeking certain information by 30.6.2016 (copy enclosed), and to say that the said information is still awaited. It is requested that the information may kindly be furnished immediately and not later than 16.12.2016, failing which matter will be placed before the Commission for appropriate directions.

Yours faithfully,

Sd/-
(T.D.Pant)
Deputy Chief (Legal)